

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF EX-SERVICEMEN WELFARE
LOK SABHA

UNSTARRED QUESTION NO.595
TO BE ANSWERED ON THE 18TH NOVEMBER, 2016

RESERVATION IN JOBS FOR FAMILIES OF MARTYRED SOLDIERS

595. PROF. RAVINDRA VISHWANATH GAIKWAD:

Will the Minister of DEFENCE j{k k ea=h
be pleased to state:

- (a) whether the Government proposes to provide reservation in Government jobs to the families of martyred soldiers; and
(b) if so, the details thereof?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

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(DR. SUBHASH BHAMRE)

(डा. सुभाष भामरे)

(a) & (b): 14.5% vacancies in Group 'C' posts and 24.5% vacancies in Group 'D' posts are reserved for ex-servicemen (including 4.5% for disabled ex-servicemen and dependents of those killed in action) in Central Public Sector Undertakings and in Public Sector Banks.

5% of vacancies falling under direct recruitment quota in Group 'C' posts are reserved for appointment on compassionate grounds to dependant family member of a Government servant dying in harness or who is retired on medical grounds. Inter alia this scheme is applicable to a member of the Armed Forces who dies during service or is killed in action or is medically boarded out and is unfit for civil employment.
